

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0000001/2020	SHIBA SHANKAR SINGH VS STATE OF ODISHA	B.S.DASPARIDA VS	/ /0 () //
2	BLAPL/0000002/2020	BALARAM PATRA@BALIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
3	BLAPL/0000003/2020	KARTIK KUMAR JENA @ KARTIKA JENA VS STATE OF ODISHA	RAJENDRA N.ROUT VS	BARI /171 /2019 () //
4	BLAPL/0000004/2020	BIJU SHA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JEYPORE SADAR /94 /2019 () //
5	BLAPL/0000005/2020	JAYAMATI MUNDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	LAHUNIPADA /94 /2018 () //
6	BLAPL/0000006/2020	KRUSHNA CHANDRA HANSDAH VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
7	BLAPL/0000007/2020	AJAY MOHANTA VS STATE OF ODISHA	PRANAB KUMAR SAMANTARAY VS	RARUAN /76 /2016 () //
8	BLAPL/0000008/2020	KUNU @ SANTOSH KUMAR BISWAL VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	KENDRAPARA /231 /2019 () //
9	BLAPL/0000009/2020	JULU @ PRITIRANJAN TANDI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR SADAR /22 /2018 () //
10	BLAPL/0000010/2020	JUDHISTIRA PRADHAN @ AKRURA @ JUJA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	CHAKAPADA PS /16 /2019 () //
11	BLAPL/0000011/2020	KARUNAKAR MOHALIK VS STATE OF ODISHA	B.S.DASPANDA VS	SORO /315 /2019 () //

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12	BLAPL/000012/2020	MANGAL SINKU VS STATE OF ODISHA	SUBRATA PANDA VS	NAYAKOT /35 /2017 () //
13	BLAPL/000013/2020	AJAY FAUJDAR VS STATE OF ODISHA	G.N.MISHRA VS	MOTU /77 /2019 () //
14	BLAPL/000014/2020	DEBA @ RUPA @ TALA BARAJA VS STATE OF ODISHA	SUBRATA PANDA VS	KEONJHAR SADAR /258 /2017 () //
15	BLAPL/000015/2020	PURNA CHANDRA KANHAR VS STATE OF ODISHA	G.N.MISHRA VS	/ /0 () //
16	BLAPL/000016/2020	VESAJ TANTY VS STATE OF ODISHA	S.S.RAY-2 VS	BHASMA /80 /2019 () //
17	BLAPL/000017/2020	DEBA @ RUPA @ TALA BARAJA VS STATE OF ODISHA	SUBRATA PANDA VS	GHATAGAON /174 /2017 () //
18	BLAPL/000018/2020	DINABANDHU MOHARANA @ DANDU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	CHANDAPUR /33 /2019 () //
19	BLAPL/000019/2020	DEBA @ RUPA @ TALA BARAJA VS STATE OF ODISHA	SUBRATA PANDA VS	PATNA /112 /2017 () //
20	BLAPL/000020/2020	NEELU @ PRAVEEN AGARWAL VS STATE OF ODISHA	JAYANTA KU. MAJHI VS	BALIAPAL /117 /2019 () //
21	BLAPL/000021/2020	MANISHA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /166 /2019 () //
22	BLAPL/000022/2020	BIPIN PATTANAYAK @ BIPIN BIHARI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAMBHA (KHALLIKOTE) /163 /2019 () //
23	BLAPL/000023/2020	SHYAMA SUNDAR NAYAK @ SARAT	AMITAV TRIPATHY	ITAMATI /167 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000024/2020	SARASWATI NAYAK	GUNDURI CHARAN PANDA	JAGATPUR /396 /2019
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000025/2020	MAHESH ATTACKA	ANIRUDHA DAS	K.SINGHPUR /61 /2014
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000026/2020	PURNA CHANDRA DEY	BIBHUTI RANJAN MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000027/2020	SASHIKANTA MALLIK	JIBANANANDA MOHANTY	JAKHAPURA /80 /2019
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000028/2020	PRAMOD NAYAK	LAXMAN PRADHAN	RAIKIA /35 /2019
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000029/2020	SIBA NAYAK	SURYA KANTA DWIBEDI	GOSANINUAGAM /94 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000030/2020	LITI @ BAHADUR MUNDA	B.R.TRIPATHY	SASON /200 /2015
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000031/2020	SONU MALLIK @ SANURJYA MALLIK	JYOTIRMAYA SAHOO	MOHANA /202 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000032/2020	PINTU BARIK	BIJAYA KUMAR RAGADA	BRAJARAJNAGAR /301 /2019
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000033/2020	AMAR SINGH MAJHI	SUBODH KUMAR MOHANTY	THUAMUL RAMPUR /100 /2019
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000034/2020	TAPAN ROUT	BIDYALOK MOHAPATRA	/ /0
		VS	VS	()

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35	BLAPL/000035/2020	STATE OF ODISHA MOHAN ATAKA VS	ANIRUDHA DAS VS	// K.SINGHPUR /61 /2014 ()
36	BLAPL/000036/2020	STATE OF ODISHA KAMESWAR SAHU VS	SOMANATH SATAPATHY VS	// PUTASINGH /53 /2019 ()
37	BLAPL/000037/2020	STATE OF ODISHA JITRAI SUMBURAI @ TATU VS	ANJAN KU. BISWAL VS	// SARAT /10 /2019 ()
38	BLAPL/000038/2020	STATE OF ODISHA HARISH @ DUBU MANDAL VS	DEVASHIS PANDA VS	// TIRING /70 /2019 ()
39	BLAPL/000039/2020	STATE OF ODISHA JANASH @ JANAS SABAR VS	SUCHIT KUMAR NAYAK VS	// MOHANA /91 /2019 ()
40	BLAPL/000040/2020	STATE OF ODISHA SIMAN SABAR VS	SUCHIT KUMAR NAYAK VS	// MOHANA /91 /2019 ()
41	BLAPL/000041/2020	STATE OF ODISHA NILAKANTHA HANSA VS	A.JENA VS	// / /0 ()
42	BLAPL/000042/2020	STATE OF ODISHA TUKUNA DIGAL VS	ANIRUDHA DAS VS	// RAIKIA /75 /2019 ()
43	BLAPL/000043/2020	STATE OF ODISHA SOUMYAJIT TRIPATHY @ BABULA VS	DEBASHIS ROUTRAY VS	// SAHID NAGAR P.S. /613 /2019 ()
44	BLAPL/000044/2020	STATE OF ODISHA SOUMYA RANJAN JENA @ TAPUA VS	SATYA RANJAN MULIA VS	// DHARMASALA /182 /2015 ()
45	BLAPL/000045/2020	STATE OF ODISHA BINOD ATAKA VS STATE OF ODISHA	ANIRUDHA DAS VS	// K.SINGHPUR /61 /2014 () //

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46	BLAPL/000046/2020	MD.IKBAL VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	BAHALDA /31 /2019 () //
47	BLAPL/000047/2020	KALIA BAG VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /269 /2019 () //
48	BLAPL/000048/2020	SK.IBRAR VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	BAHALDA /31 /2019 () //
49	BLAPL/000049/2020	CHANDAN PANDA VS STATE OF ODISHA	ANUPAM DASH VS	BARIPADA TOWN /104 /2019 () //
50	BLAPL/000050/2020	BABU @ SUBASH CHANDRA CHHOTRAY VS STATE OF ODISHA	S.K.BHANJADEO VS	KHURDA SADAR /155 /2019 () //
51	BLAPL/000051/2020	JITU @ JITENDRA MANSINGH VS STATE OF ODISHA	S.K.BHANJADEO VS	SPL.TASK FORCE /7 /2019 () //
52	BLAPL/000052/2020	SATYAM DORA @ JITU VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	PADAMPUR /269 /2019 () //
53	BLAPL/000053/2020	SURAJ @ SURAT KUMAR DASH VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /269 /2019 () //
54	CMAPL/000001/2020	MADHUSMITA BEHERA VS STATE OF ODISHA	ADV. VS	// () //
55	CMAPL/000002/2020	SURESH CHANDRA GUPTA VS STATE OF ODISHA	adv. VS	// () //
56	CMAPL/000003/2020	M/S. SAMANTARAY TRANSPORT AGENCY (P) LTD. VS DIRECTOR OF MINES	ADV. VS	// () //
57	CMAPL/000004/2020	PURNA CH.MOHANTY	ADV.	//

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		VS	VS	0
		PRAKASH CH.PANDA		//
58	CMAPL/0000005/2020	M/S.IVRCL LTD.	ADV.	//
		VS	VS	0
		State Of Odisha		//
59	CMAPL/0000006/2020	M/S.IVRCL LTD.	ADV.	//
		VS	VS	0
		STATE and ORS.		//
60	CMAPL/0000007/2020	M/S.IVRCL LTD.	ADV.	//
		VS	VS	0
		STATE and ORS.		//
61	CMP/0000001/2020	RUPA BAI @ ROOP BAI	V.NARASINGH	//
		VS	VS	0
		SUBHADRA BAI		//
62	CMP/0000002/2020	SANJIB KUMAR PARIDA	BANSHIDHAR BAUG	//
		VS	VS	0
		SUKANTI DASH		//
63	CMP/0000003/2020	SANJUKTA SAHOO	AMIT PRASAD BOSE	//
		VS	VS	0
		SIBA PRIYA PATTNAIK		//
64	CMP/0000004/2020	GITANJALI PARIDA	BISWARANJAN PARIDA	//
		VS	VS	0
		ASHOK KUMAR MISHRA		//
65	CMP/0000005/2020	TAPASH KUMAR BEHERA	LAKSHMAN MISHRA	//
		VS	VS	0
		MALI BEHERA		//
66	CMP/0000006/2020	RAMA CHANDRA BEHERA	D.P.MOHANTY	//
		VS	VS	0
		UDAYA SINGH		//
67	CONTC/0000001/2020	CHHINU SUNANI@CHHINU HARIJAN	ADV	//
		VS	VS	0
		NIKUNJA BIHARI DHAL		//
68	CONTC/0000002/2020	KEDARNATH NAYAK	ADV	//
		VS	VS	0

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		PRADIPTA KUMAR MOHAPATRA		//
69	CONTC/0000003/2020	SOMNATH NAYAK	ADV	//
		VS	VS	0
		BALBANT SINGH		//
70	CONTC/0000004/2020	LALA DHIRANJAN RAY	ADV	//
		VS	VS	0
		DAMODAR KHUNTIA		//
71	CONTC/0000005/2020	PRAHLAD CHANDRA DAS	ADV	//
		VS	VS	0
		SANGRAMJIT NAYAK		//
72	CONTC/0000006/2020	BIDYADHAR SENAPATI	adv	//
		VS	VS	0
		SANGRAM SAHU		//
73	CONTC/0000007/2020	PRAMOD BHUYAN	RAMA KRISHNA BISOI	//
		VS	VS	0
		SADANANDA NAYAK		//
74	CONTC/0000008/2020	PRAKASH NANDA	ADV	//
		VS	VS	0
		SURENDRA KUMAR		//
75	CONTC/0000009/2020	SANJAY KUMAR MAHAPATRA	ADV	//
		VS	VS	0
		CHITHRA ARUMUGAM		//
76	CONTC/0000010/2020	DODLA SHIV GANESH	ADV	//
		VS	VS	0
		DEORANJAN SINGH		//
77	CONTC/0000011/2020	NIRANJAN DASH	ADV	//
		VS	VS	0
		ANITA KUMARI SAHU		//
78	CONTC/0000012/2020	ARCHANA SAHU	ADV	//
		VS	VS	0
		ANITA KUMARI SAHU		//
79	CONTC/0000013/2020	RUNA DASH	ADV	//
		VS	VS	0
		ANITA KUMARI SAHU		//

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80	CONTC/0000014/2020	KEDARNATH PADHY VS ANITA KUMARI SAHU	ADV VS	// 0 //
81	CONTC/0000015/2020	MAKAR ROUT VS DISTRICT EDUCATION OFFICER,CUTTACK EDUCATION CIRCULE	ADV VS	// 0 //
82	CONTC/0000016/2020	PRIYANATHA SETHI VS DISTRICT EDUCATION OFFICER,CUTTACK	ADV VS	// 0 //
83	CONTC/0000017/2020	SRI DEBENDRA GOCHHAYAT VS DISTRICT EDUCATION OFFICER, CUTTACK	ADV VS	// 0 //
84	CONTC/0000018/2020	ASHOK KUMAR MOHAPATRA VS DIRECTOR,HIGHER EDUCATION	ADV VS	// 0 //
85	CONTC/0000019/2020	M/S.MAA NABADURGA CONSTRUCTIONS,SPECIAL CLASS CONTRACTOR VS BIJAY KU.MAHARANA	ADV VS	// 0 //
86	CONTC/0000020/2020	SANTOSH KUMAR NAYAK VS THE TAHASILDAR TUMUDIBANDHA	D.P.MOHANTY VS	// 0 //
87	CONTC/0000021/2020	SRI SRI JATADHARESWAR SWAMY MAHAPRASAD VS THE TAHASILDAR, BERHAMPUR	SRI SRI JATADHARESWAR SWAMY MAHAPRASAD VS	// 0 //
88	CONTC/0000022/2020	GOURI BARIK VS V.V.YADAB	ADV VS	// 0 //
89	CONTC/0000023/2020	SANGHAMITRA KHATEI VS V.V.YADAB	ADV VS	// 0 //
90	CONTC/0000024/2020	PREMALATA MALLICK VS V.V.YADAB	ADV VS	// 0 //
91	CONTC/0000025/2020	NARENDRA KUMAR RATH	ADV	//

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		VS	VS	()
92	CONTC/0000026/2020	BISWAJIT KESHARI DAS KARTIK BASANTARAY	ADV	//
		VS	VS	()
93	CONTC/0000027/2020	BISWAJIT KESHARI DAS MOHAN KUMAR SAHU	ADV	//
		VS	VS	()
94	CONTC/0000028/2020	BISWAJIT KESHARI DAS ASHOK KUMAR BARIK	ADV	//
		VS	VS	()
95	CONTC/0000029/2020	BISWAJIT KESHARI DAS TIKESWAR SAHU	ADV	//
		VS	VS	()
96	CONTR/0000001/2020	TAHASILDAR,DEOGARH GANGADHAR DAS	SIVA SANKAR CHAINI	//
		VS	VS	()
97	CRLA/0000001/2020	JUGAL KISHORE KUMAR BANOTH BADAPUA@PRAKASH KUMAR JENA	M/S.B.S.DASPARIDA	//
		VS	VS	()
98	CRLA/0000002/2020	STATE OF ODISHA DULAMANI GAHIR	RAJENDRA KUMAR PRADHAN	SINDHIKELA PS /55 /2010
		VS	VS	()
99	CRLA/0000003/2020	STATE OF ODISHA GOPINATH MAJHI	S.S.RAY-2	//
		VS	VS	()
100	CRLA/0000004/2020	STATE OF ODISHA PURNA CHANDRA MALLICK	KARUNAKAR GAYA	//
		VS	VS	()
101	CRLA/0000005/2020	STATE OF ODISHA DEEPAK SABAR	JAYANTA KU. MAJHI	//
		VS	VS	()
102	CRLA/0000006/2020	STATE OF ODISHA TUKUNA @ JIMUTA DAS	ANIRUDHA DAS	//
		VS	VS	()

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103	CRLA/000007/2020	STATE OF ODISHA JHUMURI BARIK VS	RAGHUNATHA DASMOHAPATRA VS	// KHURDA P.S. /142 /2017 ()
104	CRLA/000008/2020	STATE OF ODISHA ASISH SAHU VS	UDIT RANJAN JENA VS	// BANTALA /178 /2017 ()
105	CRLA/000009/2020	STATE OF ODISHA RINKU @ LINKAN @ SUBHRANSU SEKHAR SANKAR VS	ANIRUDHA DAS VS	// KUJANGA /177 /2014 ()
106	CRLA/000010/2020	STATE OF ODISHA PRADIP MAHAPOATRA VS	J.N.PANDA VS	// KANTABANJI /244 /2019 ()
107	CRLMC/000001/2020	STATE OF ODISHA SK.RAJU@RAJU VS	B.S.DASPARIDA VS	// / /0 ()
108	CRLMC/000002/2020	STATE OF ODISHA ARUN@ARUNA MALIK VS	MAHES DAS VS	// / /0 ()
109	CRLMC/000003/2020	STATE OF ODISHA SIMANCHAL SWAIN VS	JYOTIRMAYA SAHOO VS	// HINJILI (ASKA) /91 /2013 ()
110	CRLMC/000004/2020	STATE OF ODISHA SUPARMA MANDAL VS	JUGALA KISHORE PANDA VS	// MOTU /17 /2012 ()
111	CRLMC/000005/2020	STATE OF ODISHA RAJU MAJHI@KOKILA MAJHI VS	S.K.JOSHI VS	// KANTABANJI /67 /2007 ()
112	CRLMC/000006/2020	STATE OF ODISHA KAILASH CHANDRA PANDA VS	SANJAY KUMAR PRADHAN VS	// HINJILI (ASKA) /134 /2018 ()
113	CRLMC/000007/2020	STATE OF ODISHA ASHIS KUMAR BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// NIKIRAI /105 /2016 () //

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114	CRLMC/000008/2020	SK.HABIBUT@ HABIBUL RAHEMAN VS STATE OF ODISHA	SARAT CHANDRA MISHRA VS	RANPUR /188 /2010 () //
115	CRLMC/000009/2020	PABITRA MALLICK VS RITUMAYEE MALLICK	BAIJYANTI MOHANTY VS	/ /0 () //
116	CRLMC/000010/2020	GEMBALLI SUNANDA@ K.SUNANDA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PADWA /53 /2019 () //
117	CRLMC/000011/2020	PARTHA PRATIMA TIWARI VS REPUBLIC OF INDIA	SATYA RANJAN MULIA VS	/ /0 () //
118	CRLMC/000012/2020	LALA NAIK@BANJARA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	RENGALI /98 /2012 () //
119	CRLMC/000013/2020	NIHAR RANJAN PARIDA VS STATE OF ODISHA(VIG.)	SUSANTA KUMAR DASH VS	CUTTACK VIGILANCE /37 /2010 () //
120	CRLMP/000001/2020	ABC VS ADC	ADV VS	/ /0 () //
121	CRLMP/000002/2020	KUNJA SUNDAR DAS VS DIG OF POLICE, ODISHA	AJIT KUMAR SAHOO VS	/ /0 () //
122	CRLMP/000003/2020	JYOTSHNARANI NAYAK VS STATE OF ODISHA	SANGRAM RATH VS	/ /0 () //
123	CRLMP/000004/2020	SURESH PRUSTY VS NIBEDITA PRUSTY @ SAHOO	KARUNAKAR GAYA VS	/ /0 () //
124	CRLMP/000005/2020	CHINMAYA PATRA VS STATE OF ODISHA	SUSHANT KU.JOSHI VS	/ /0 () //
125	CRLMP/000006/2020	MANMATH KUMAR SATPATHY	J.K.KHUNTIA	/ /0

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		VS	VS	()
		S.P, BALASORE		//
126	CRLMP/0000007/2020	KIRAN KUMAR BEDI	DEVASHIS PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
127	CRLMP/0000008/2020	SUKURA SINGH	NIRANJAN LENKA	/ /0
		VS	VS	()
		S.P, BALASORE		//
128	CRLMP/0000009/2020	ABDUL MOKIM	RITA SINGH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMP/0000010/2020	AJIT KUMAR ROUT	P.C.MISHRA	/ /0
		VS	VS	()
		ANJANABALA ROUT		//
130	CRLMP/0000011/2020	ANUPAMA MAHARANA	AMLAN SHAKTI PAUL	/ /0
		VS	VS	()
		STATE OF ORISSA		//
131	CRLREV/0000001/2020	AMIYA PRADHAN@AMIYA KU.PRADHAN	M/S.B.S.DASPARIDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
132	CRLREV/0000002/2020	GURUDAS MAJUMDAR	G.N.MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
133	CRLREV/0000003/2020	K. RAJA ACHARY	SANJAY KU. PRADHAN	/ /0
		VS	VS	()
		D.SANTOSHINI BINDHANIRA @ K.PUJA ACHARY		//
134	CRLREV/0000004/2020	PANCHANAN SAHOO	PRASANTA KUMAR SAHOO	/ /0
		VS	VS	()
		ANTARYAMI PATRA		//
135	CRLREV/0000005/2020	ANJALI PANDA	SAHASRA JYOTI NANDA	/ /0
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
136	FAO/0000001/2020	M/S. NEW INDIA ASSURANCE CO. LTD.	V.NARASINGH	/ /
		VS	VS	()

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137	FAO/000002/2020	PATITAPABAN KUAANR MANAGER LEGAL (T.P. CELL), M/S. NEW INDIA ASSURANCE CO. LTD. VS RANU PRADHAN	M/S.SUBANU CHANDRA VS	// // 0 //
138	FAO/000003/2020	I.C.I.C.I. LOMBARD G.I.CO. LTD. VS AMBIKA PR.DASH	ADAM ALI KHAN VS	// 0 //
139	MACA/000001/2020	DIVISIONAL MANAGER, THE ORIENTAL INSURANCE CO. LTD. VS SITAMANI MARANDI @ SOREN	MONAL CHANDRA NAYAK VS	// 0 //
140	MACA/000002/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD. VS DEBAJANI NAYAK	CHINMOY SINGH VS	// 0 //
141	MACA/000003/2020	M/S.NATIONAL INSURANCE CO. LTD. VS ANANDABALA PARIDA	M/S.P.K.PANDA VS	// 0 //
142	MACA/000004/2020	NATIONAL INSURANCE CO. LTD. VS DALI SAHU	SABITA RANJAN PATTNAIK VS	// 0 //
143	MATA/000001/2020	ANITA MANGARAJ VS AMIT KU.DEY	TAPASWINI SINHA VS	// 0 //
144	MATA/000002/2020	JOSHODAMANI SINGH@YASHODAMANI SINGH VS HEMANTA KU.SINGH	ARJUNA CHARAN BEHERA VS	// // JUDGE FAMILY COURT, BARIPADA(Mayurbhanj) Mat/0000053/2014
145	MATA/000003/2020	MANJUSHREE GANTAIT VS SUMAN GANTAIT	ANAM CHARAN PANDA VS	// 0 //
146	RPFAM/000001/2020	SAROJ KU.SAMAL VS BIJAYALAXMI PARIDA	RAJENDRA NATH ROUT VS	// 0 //
147	RPFAM/000002/2020	SK.YAKUB VS IMRANA BEGUM	RABINDRA KUMAR PRUSTY VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	RPFAM/0000003/2020	SARADA PRASANNA MALLA VS SAGARIKA BAL	M/S.B.S.RAYAGURU VS	// 0 //
149	RPFAM/0000004/2020	RAJESH KU.JENA VS RAJALAXMI JENA@SWAIN	M/S.P.C.MISHRA VS	// 0 //
150	RSA/0000001/2020	HARIHAR DAS VS RAHASMANI KATUAL	SOUBHAGYA KUMAR DASH VS	// 0 //
151	RSA/0000002/2020	HARIHAR DAS VS PADMABATI JENA	SOUBHAGYA KUMAR DASH VS	// 0 //
152	RSA/0000003/2020	ROHIT KU.SETHY VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //
153	RVWPET/0000001/2020	UNION OF INDIA. VS MIHIR R.MOHANTY	PRAVAT KUMAR PADHI VS	// 0 //
154	STREV/0000001/2020	STATE OF ODISHA VS M/S.ADITYA MOTORS	MR.D.BEHERA (S.C.)(COMMERCIAL TAXES) VS	// 0 //
155	TRP(C)/0000001/2020	KALYANI PATRA VS PRAMOD PATRA	CHHITA RANJAN DASH VS	// 0 //
156	TRP(C)/0000002/2020	CHAITANYA BHOI VS GUTHULU BHOI	SAILABALA JENA VS	// 0 //
157	TRP(C)/0000003/2020	PRAVASINI DAS VS AMBUJA KU.BEHERA	SAMIR KU.MISHRA VS	// 0 //
158	WA/0000001/2020	M/S.ODISHA POWER TRANSMISSION CORPORATION VS P.SATYA N.PATRO	BALAKRISHNAN KUMAR PATTANAIAK VS	// 0 //
159	WA/0000002/2020	STATE OF ODISHA	A.G.A.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
160	WA/0000003/2020	RUDRA NARAYAN TAREI M.D.,O.F.D.C.LTD.	SANTOSH KUMAR PATTANAİK	//
		VS	VS	0
161	WA/0000004/2020	SATYA R.PATTNAİK LAXMI MALLICK	M/S. P.K.ROUTRAY	//
		VS	VS	0
162	WA/0000005/2020	BISI NAG KRISHAN KU. AGRAWAL	ANAM CHARAN PANDA	//
		VS	VS	0
163	WA/0000006/2020	ADDL.DIST.MAGISTRATE, ROURKELA M/S. B.G. PHARMACEUTICALS LTD.	BIGYAN KUMAR SHARMA	//
		VS	VS	0
164	WA/0000007/2020	STATE OF ODISHA BOARD OF SECONDARY EDUCATION	S.S.RAO	//
		VS	VS	0
165	WA/0000008/2020	BIRA KISHORE SAHOO BOARD OF SECONDARY EDUCATION,ORISSA	S.S.RAO	//
		VS	VS	0
166	WA/0000009/2020	GOBINDA CHANDRA DAS BOARD OF SECONDARY EDUCATION,ORISSA	S.S.RAO	//
		VS	VS	0
167	WA/0000010/2020	BRAHMANANDA DALAI Board Of Secondary Education	S.S.RAO	//
		VS	VS	0
168	WA/0000011/2020	RUBEN CHANDRA DAS BOARD OF SECONDARY EDUCATION	M/S.S.S.RAO	//
		VS	VS	0
169	WA/0000012/2020	KIRITI KUMAR PATEL BOARD OF SECONDARY EDUCATION,ODISHA	S.S.S.RAO	//
		VS	VS	0
170	WA/0000013/2020	KIRITI KUMAR PATEL BOARD OF SECONDARY EDUCATION	M/S.S.S.RAO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WA/0000014/2020	PARSURAM JENA BOARD OF SECONDARY EDUCATION VS	M/S.S.S.RAO VS	// // 0
172	WP(C)/0000001/2020	BIMALESWAR CHAUDHURY ABC VS	D.P.DHAL VS	// // 0
173	WP(C)/0000002/2020	ABC RANJAN KU.SAMAL VS	MANAS PATI VS	// // 0
174	WP(C)/0000003/2020	STATE OF ODISHA SANJUKTA PADHY VS	M/S.JITENDRA KU.DIGAL VS	// // 0
175	WP(C)/0000004/2020	STATE OF ODISHA SUNAKAR SHARMA VS	M/S.JITENDRA KU.DIGAL VS	// // 0
176	WP(C)/0000005/2020	STATE OF ODISHA MANMATH KU.CHOUDHURY VS	MR.MAYADHAR MISHRA VS	// // 0
177	WP(C)/0000006/2020	STATE OF ODISHA ANUPAMA MISHRA VS	M/S.JITENDRA KU.DIGAL VS	// // 0
178	WP(C)/0000007/2020	STATE OF ODISHA SANJAY KUMAR SAMAL VS	ANJAN KUMAR BISWAL VS	// // 0
179	WP(C)/0000008/2020	STATE OF ODISHA SANJAY KUMAR SAMAL VS	ANJAN KUMAR BISWAL VS	// // 0
180	WP(C)/0000009/2020	STATE OF ODISHA NIRANJAN NAIK VS	SASHIBHUSAN BISWAL VS	// // 0
181	WP(C)/0000010/2020	STATE OF ODISHA M/S. SIZYGY PROJECTS, PVT.LTD. VS	M/S.DIGAMBARA MISHRA VS	// // 0
		UNION OF INDIA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0000011/2020	DEBABRATA DAS VS STATE OF ODISHA	M/S.ANIRUDHA DAS VS	// 0 //
183	WP(C)/0000012/2020	AGURIN BIBI VS STATE OF ODISHA	M/S.RAMAKRISHNA BISOI VS	// 0 //
184	WP(C)/0000013/2020	BIJAYA KUMAR GOUDA VS STATE OF ODISHA	M/S.RAMA KRISHNA BISOI VS	// 0 //
185	WP(C)/0000014/2020	LIZA RANI DALAI VS STATE OF ODISHA	M/S.A.PATTANAIAK VS	// 0 //
186	WP(C)/0000015/2020	KALPANA DALAI VS STATE OF ODISHA	M/S.A.PATTANAIAK VS	// 0 //
187	WP(C)/0000016/2020	BRUNDABAN NAYAK VS STATE OF ODISHA	M/S.A.PATTANAIAK VS	// 0 //
188	WP(C)/0000017/2020	NILAMANI DEHURY VS STATE OF ODISHA	M/S.ANIL KUMAR BEHERA VS	// 0 //
189	WP(C)/0000018/2020	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	M/S.ANIL KUMAR BEHERA VS	// 0 //
190	WP(C)/0000019/2020	GOLAK CHANDRA NAIK VS STATE OF ODISHA	M/S.ANIL KUMAR BEHERA VS	// 0 //
191	WP(C)/0000020/2020	LAKSHMAN KUMAR SWAIN VS STATE OF ODISHA	M/S.SUBRAT SATPATHY VS	// 0 //
192	WP(C)/0000021/2020	UMAKANTA CHHOTARAY VS STATE OF ODISHA	M/S.JITENDRA KUMAR DIGAL VS	// 0 //
193	WP(C)/0000022/2020	CHANDRAMANI MISHRA	BHAKTA RANJAN BARIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
194	WP(C)/0000023/2020	STATE OF ODISHA SUDARSAN PRADHAN	SUDHIR KU. MALLICK	//
		VS	VS	0
195	WP(C)/0000024/2020	COLLECTOR, SUNDARGARH JAGANNATH DAS	PARTHA SARATHI NAYAK	//
		VS	VS	0
196	WP(C)/0000025/2020	STATE OF ODISHA JADUMANI MAHANTA	BISWAJIT JENA	//
		VS	VS	0
197	WP(C)/0000026/2020	STATE OF ODISHA RABINDRANATH SAHOO	TRILOCHAN PANIGRAHI	//
		VS	VS	0
198	WP(C)/0000027/2020	STATE OF ODISHA RAMAKANTA PATNAIK	UMESH CHANDRA MOHANTY	//
		VS	VS	0
199	WP(C)/0000028/2020	STATE OF ODISHA BHIMSEN DAS	M/S.TRILOCHAN PANIGRAHI	//
		VS	VS	0
200	WP(C)/0000029/2020	STATE OF ODISHA JAYA CHANDRA PATNAIK	UMESH CHANDRA MOHANTY	//
		VS	VS	0
201	WP(C)/0000030/2020	STATE OF ODISHA BALADEBA PANDA	SURAJ MOHANTY	//
		VS	VS	0
202	WP(C)/0000031/2020	STATE OF ODISHA BHAGIRATHI BAGARTI	SURAJ MOHANTY	//
		VS	VS	0
203	WP(C)/0000032/2020	STATE OF ODISHA SUDAM CHARAN PAL	M/S.NIRANJAN MAHARANA	//
		VS	VS	0
204	WP(C)/0000033/2020	THE MANAGING DIRECTOR BIJAY KUMAR ROUT	M/S.SUDHIR KUMAR MALLICK	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0000034/2020	COLLECTOR, KENDRAPARA THE SECRETARY TO GOVT.OF INDIA VS	M/S.PRAVAT KUMAR PADHI VS	// // 0
206	WP(C)/0000035/2020	BRUNDABAN BEHERA MANASWINEE DAS VS	M/S.SAMEER KUMAR DAS VS	// // 0
207	WP(C)/0000036/2020	STATE OF ODISHA BINOD KUMAR RAY VS	M/S.SANDEEP KU.JENA VS	// // 0
208	WP(C)/0000037/2020	THE SUB-COLLECTOR, BBSR PRAVAT KUMAR DASH VS	M/S.BAIDHAR SAHOO VS	// // 0
209	WP(C)/0000038/2020	STATE OF ODISHA KAILASH MOHAN SAHU VS	MR.SHIBANI SANKAR PRADHAN VS	// // 0
210	WP(C)/0000039/2020	STATE OF ODISHA MENAKA PATRA VS	BISWARANJAN DALAI VS	// // 0
211	WP(C)/0000040/2020	STATE OF ODISHA ANJA KISHORE JENA VS	M/S.MANOJ KUMAR MOHANTY VS	// // 0
212	WP(C)/0000041/2020	STATE OF ORISSA DIBYANSU PRIYADARSHAN MOHANTY VS	M/S.CHANDAN MISHRA VS	// // 0
213	WP(C)/0000042/2020	UNION OF INDIA PRASANT KUMAR SAHOO VS	M/S.SIDHARTHA DAS VS	// // 0
214	WP(C)/0000043/2020	STATE OF ODISHA RAMESH CHANDRA PARIDA VS	M/S.CHANDAN MISHRA VS	// // 0
215	WP(C)/0000044/2020	UNION OF INDIA DEBAJANEE PADHY VS	M/S.CHANDAN MISHRA VS	// // 0
		UNION OF INDIA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0000045/2020	JAYAKRUSHNA DAS VS UNION OF INDIA	M/S.CHANDAN MISHRA VS	// 0 //
217	WP(C)/0000046/2020	BALLABI DANDASENA VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
218	WP(C)/0000047/2020	DR.AKHILESH SAMAL VS OPSC	ALOK KUMAR MOHAPATRA VS	// 0 //
219	WP(C)/0000048/2020	DR.JYOTSNA PADHAN VS OPSC	ALOK KUMAR MOHAPATRA VS	// 0 //
220	WP(C)/0000049/2020	DR.SUBHRANSU SEKHAR BEHERA VS OPSC	ALOK KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0000050/2020	BIRAJA DEVI @ MOHANTY VS STATE BANK OF INDIA	SANJIB SWAIN VS	// 0 //
222	WP(C)/0000051/2020	PRAVAKAR PATRA VS JOINT COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, CTC	GYANESWAR SATPATHY VS	// 0 //
223	WP(C)/0000052/2020	BHUBANESWAR THAKUR VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
224	WP(C)/0000053/2020	BALARAM DAS VS THE STATE OF ODISHA	M/S.B.S.RAYAGURU VS	// 0 //
225	WP(C)/0000054/2020	DURJAY KUMAR NATH VS STATE OF ODISHA	M/S.MANAS KUMAR SWAIN VS	// 0 //
226	WP(C)/0000055/2020	PHAKIR MOHAN PRADHAN VS THE STATE OF ODISHA	B.S.RAYAGURU VS	// 0 //
227	WP(C)/0000056/2020	DURJAY KUMAR NATH	M/S.MANAS KUMAR SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0000057/2020	NIRANJAN MAHAKUD	BIJAYA KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0000058/2020	DURJAY KUMAR NATH	M/S.MANAS KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0000059/2020	JHASAKETAN SAHU	BIJAYA KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0000060/2020	DURJAY KUMAR NATH	M/S.MANAS KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0000061/2020	PRAHALAD SATPATHY	BIJAYA KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0000062/2020	DURJAY KUMAR NATH	M/S.MANAS KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0000063/2020	DURYODHAN PRADHAN	BIJAYA KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0000064/2020	DURJAY KUMAR NATH	M/S.MANAS KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0000065/2020	LAXMIDHAR DEHURY	BIJAYA KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0000066/2020	DURJAY KUMAR NATH	M/S.MANAS KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0000067/2020	DURJAY KUMAR NATH	M/S.MANAS KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0000068/2020	STATE OF ODISHA DURJAY KUMAR NATH VS	M/S.MANAS KUMAR SWIAN VS	// // 0
240	WP(C)/0000069/2020	STATE OF ODISHA DURJAY KUMAR NATH VS	M/S.MANAS KUMAR SWAIN VS	// // 0
241	WP(C)/0000070/2020	STATE OF ODISHA DURJAY KUMAR NATH VS	M/S.MANAS KUMAR SWAIN VS	// // 0
242	WP(C)/0000071/2020	STATE OF ODISHA DURJAY KUMAR NATH VS	M/S.MANAS KUMAR SWAIN VS	// // 0
243	WP(C)/0000072/2020	STATE OF ODISHA DURJAY KUMAR NATH VS	M/S.MANAS KUMAR SWAIN VS	// // 0
244	WP(C)/0000073/2020	STATE OF ODISHA DURJAY KUMAR NATH VS	M/S.MANAS KUMAR SWAIN VS	// // 0
245	WP(C)/0000074/2020	STATE OF ODISHA DURJAY KUMAR NATH VS	M/S.MANAS KUMAR SWAIN VS	// // 0
246	WP(C)/0000075/2020	STATE OF ODISHA DURJAY KUMAR NATH VS	M/S.MANAS KUMAR SWAIN VS	// // 0
247	WP(C)/0000076/2020	STATE OF ODISHA ODISHA GRAMYA BANK VS	MR.AUROVINDA MOHANTY VS	// // 0
248	WP(C)/0000077/2020	STATE OF ODISHA DURJAY KUMAR NATH VS	M/S.MANAS KUMAR SWAIN VS	// // 0
249	WP(C)/0000078/2020	STATE OF ODISHA DURJAY KUMAR NATH VS STATE OF ODISHA	M/S.MANAS KUMAR SWAIN VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0000079/2020	ODISHA GRAMYA BANK,MADHYAKHANDA BRANCH VS STATE OF ODISHA	ANURU VINDA MOHANTY VS	// 0 //
251	WP(C)/0000080/2020	DURJAY KUMAR NATH VS STATE OF ODISHA	M/S.MANAS KUMAR SWAIN VS	// 0 //
252	WP(C)/0000081/2020	ODISHA GRAMYA BANK, KALAMCHHUIN BRANCH VS THE PERSONAL MANAGER, OFFICER OF THE PROJECT OFFICE	ANURU VINDA MOHANTY VS	// 0 //
253	WP(C)/0000082/2020	DURJAY KUMAR SWAIN VS STATE OF ODISHA	M/S.MANAS KUMAR SWAIN VS	// 0 //
254	WP(C)/0000083/2020	DURJAY KUMAR NATH VS STATE OF ODISHA	M/S.MANAS KUMAR SWAIN VS	// 0 //
255	WP(C)/0000084/2020	ODISHA GRAMYA BANK, KALAMCHHUIN BRANCH VS THE PERSONAL MANAGER BHARATPUR OPEN CAST PROJECT	ANURU VINDA MOHANTY VS	// 0 //
256	WP(C)/0000085/2020	APOLLO HOSPITALS ENTERPRISE LTD. VS STATE OF ODISHA	M/S.G.N.MISHRA VS	// 0 //
257	WP(C)/0000086/2020	ODISHA GRAMYA BANK, KALAMCHHUIN BRANCH VS THE PERSONAL MANAGER HINGULA OPEN CAST PROJECT	ANURU VINDA MOHANTY VS	// 0 //
258	WP(C)/0000087/2020	SANJUKTA MALIK VS STATE OF ODISHA	M/S.A.PATTANAIK VS	// 0 //
259	WP(C)/0000088/2020	GANGA NARAYAN RATH VS PRITI DAS	M/S.DHULIRAM PATTANAYAK VS	// 0 //
260	WP(C)/0000089/2020	KAILASH CH.MAHANT VS STATE OF ODISHA	M/S.S.K.NAYAK 2 VS	// 0 //
261	WP(C)/0000090/2020	SENA PATI PATRA	M/S.BIJAYA KUMAR PARIDA-2	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0000091/2020	SARALA DIGAL	M/S.BIJAYA KUMAR PARIDA-2	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0000092/2020	DEBESH CHANDRA BISWAL	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0000093/2020	ABINASH DASH	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0000094/2020	SACHIDANANDAN MOHANTY	GOPAL SINHA	//
		VS	VS	0
		STATE OF ORISSA		//
266	WP(C)/0000095/2020	SUNIL KUMAR HOTHIA	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0000096/2020	PAKSHITA NAYAK	SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0000097/2020	SADANANDA KHAMARI	M/S.SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0000098/2020	BABULI CHAND GOUDA	MR.SIBA PRASAD PATI	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0000099/2020	PRABODHA KUMAR MISHRA	M/S.L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0000100/2020	SADHU PRASAD BEHERA	D.P.DAS	//
		VS	VS	0
		COMMISSIONER-CUM-SECRETARY, H AND UD DEPT		//
272	WP(C)/0000101/2020	KARTIK DASH	M/S.L.K.MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0000102/2020	STATE OF ODISHA AKSHYA KUMAR NAYAK VS	M/S.D.P.DAS VS	// // 0
274	WP(C)/0000103/2020	COMMISSIONER-CUM-SECRETARY, H AND UD DEPT. LAXMIDHAR PANDA VS	M/S. SURAJIT NATH VS	// // 0
275	WP(C)/0000104/2020	STATE OF ODISHA JYOTIRMAYEE SAHU VS	M/S. D.P.MOHANTY VS	// // 0
276	WP(C)/0000105/2020	SISIR KUMAR SAHU DURJAY KUMAR NATH VS	M/S.MANAS KUMAR SWAIN VS	// // 0
277	WP(C)/0000106/2020	STATE OF ODISHA DURJAY KUMAR NATH VS	M/S. MANAS KUMAR SWAIN VS	// // 0
278	WP(C)/0000107/2020	STATE OF ODISHA DURJAY KUMAR NATH VS	M/S.MANAS KUMAR SWAIN VS	// // 0
279	WP(C)/0000108/2020	STATE OF ODISHA DURJAY KUMAR NATH VS	M/S. MANAS KUMAR SWAIN VS	// // 0
280	WP(C)/0000109/2020	STATE OF ODISHA DURJAY KUMAR NATH VS	M/S.MANAS KUMAR SWAIN VS	// // 0
281	WP(C)/0000110/2020	STATE OF ODISHA DURJAY KUMAR NATH VS	M/S.MANAS KUMAR SWAIN VS	// // 0
282	WP(C)/0000111/2020	STATE OF ODISHA AJAYA KUMAR SETHI VS	M/S.SOUBHAGYA KUMAR DASH VS	// // 0
283	WP(C)/0000112/2020	STATE OF ODISHA PARTHA SARATHI BISWAL VS UNION OF INDIA	SUPRIYA PATRA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0000113/2020	SONALI BISWAL VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
285	WP(C)/0000114/2020	RADHA SHYAM MOHAPATRA VS THE EXECUTIVE ENGINEER	M/S.AJAYA KR.PRADHAN VS	// 0 //
286	WP(C)/0000115/2020	NARENDRA KUMAR ROUT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
287	WP(C)/0000116/2020	MANU NAYAK VS STATE OF ODISHA	M/S. SUMIT LAL VS	// 0 //
288	WP(C)/0000117/2020	LAXMIKANTA MAHANATY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
289	WP(C)/0000118/2020	SURENDRA DURGA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
290	WP(C)/0000119/2020	SUBARNA DAS VS ENGINEER IN CHIEF,WATER RESOUCES DEPTT.	M/S.BASUDEV BARIK VS	// 0 //
291	WP(C)/0000120/2020	SURENDRA DURGA VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	// 0 //
292	WP(C)/0000121/2020	ANANTA CHARAN BHOI VS STATE OF ODISHA	M/S.MAHESWAR MOHANTY VS	// 0 //
293	WP(C)/0000122/2020	MANOJ KUMAR BAL VS STATE OF ODISHA	M/S.PRADIPTA KISHORE BHUYAN VS	// 0 //
294	WP(C)/0000123/2020	JYOSHNA RANI PARIJA VS ODISHA STATE FINANCIAL CORPORATION	M/S.NARENDA KUMAR SAHOO VS	// 0 //
295	WP(C)/0000124/2020	BIMBADHAR SAMAL	M/S.GOPAL KRUSHNA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0000125/2020	MANDEEP SINGH	M/S.ABHAYA KUMAR BEHERA	//
		VS	VS	0
		R.T.O.BARBIL		//
297	WP(C)/0000126/2020	DAMAYANTI MALLICK	M/S.ABHAYA KUMAR BEHERA	//
		VS	VS	0
		R.T.O BHADRAK		//
298	WP(C)/0000127/2020	SUCHITRA PRADHAN	M/S.A.K.BEHERA	//
		VS	VS	0
		R.T.O.BALASORE		//
299	WP(C)/0000128/2020	MANDEEP SINGH	M/S.A.K.BEHERA	//
		VS	VS	0
		R.T.O BARBIL		//
300	WP(C)/0000129/2020	INDRAMANI SAMAL	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0000130/2020	MAA HINGULA TRANSPORT CO.	TAPESH ROY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0000131/2020	RABINARAYAN ROUT	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0000132/2020	NIRAKAR SAHU	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0000133/2020	PUARANATH MALLICK	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0000134/2020	BIKASH SHARMA	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		ALLAHABAD BANK		//
306	WP(C)/0000135/2020	GOLAK BIHARI DASH	M/S.PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0000136/2020	STATE OF ODISHA RATIKANTA BEHERA VS	M/S.PRAFULLA KUMAR RATH VS	// // 0
308	WP(C)/0000137/2020	STATE OF ODISHA HARAPRIYA MISHRA VS	M/S.SURYAKANTA PRADHAN VS	// // 0
309	WP(C)/0000138/2020	STATE OF ODISHA SANTOSH KUMAR SADANGI VS	M/S.ANJAN KUMAR BISWAL VS	// // 0
310	WP(C)/0000139/2020	STATE OF ODISHA BUDHI MAA THAKURANI JANGYA COMMITTEE VS	M/S.NIRANJAN LENKA VS	// // 0
311	WP(C)/0000140/2020	COLLECTOR, NAYAGARH NIROD KUMAR MOHANTY VS	M/S.SUBHASREE MOHANTY VS	// // 0
312	WP(C)/0000141/2020	ODISHA ADMINISTRATIVE TRIBUNAL, BBSR SAMARENDRA PATI VS	M/S.SATYABRATA MOHANTY VS	// // 0
313	WP(C)/0000142/2020	CHAIRMAN CUM M.D. INDUSTRIAL DEVELOPMENT CORPORAION DINABANDHU BEHERA VS	M/S.PRAFULLA KUMAR MOHAPATRA VS	// // 0
314	WP(C)/0000143/2020	COLLECTOR AND DM, DEOGARH GADADHAR MAJHI VS	M/S.BIKRAM CH.GHADEI VS	// // 0
315	WP(C)/0000144/2020	STATE OF ODISHA M/S.SAIYED SALMAN VS	SUKATA KUMAR DALAI VS	// // 0
316	WP(C)/0000145/2020	STATE OF ODISHA LACHAMANI ADA VS	M/S.BIKRAM CH.GHADEI VS	// // 0
317	WP(C)/0000146/2020	STATE OF ODISHA SUKADEV MALLIK VS	UDIT RANJAN JENA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0000147/2020	LAXMIDHAR JENA VS STATE OF ODISHA	M/S.GOUTAM CHARAN ROUT VS	// 0 //
319	WP(C)/0000148/2020	SHASHADHAR SAHU VS STATE OF ORISSA	M/S.P.C.MISHRA VS	// 0 //
320	WP(C)/0000149/2020	UPENDRA KUMAR NAYAK VS STATE OF ODISHA	M/S. GOUTAM CHARAN ROUT VS	// 0 //
321	WP(C)/0000150/2020	HADIBANDHU DAS VS STATE OF ORISSA	M/S.P.C.MISHRA VS	// 0 //
322	WP(C)/0000151/2020	DILLIP KUMAR KHATUA VS STATE OF ODISHA	M/S. GOUTAM CHARAN ROUT VS	// 0 //
323	WP(C)/0000152/2020	CHITTA RANJAN NAYAK VS STATE OF ODISHA	M/S.BISWAJIT MOHAPATRA VS	// 0 //
324	WP(C)/0000153/2020	GOLAKH BIHARI DAS MOHAPATRA VS ADDL.COMMISSIONER, REVISIONAL COURT	M/S.BIBHUDHANANDA MUDULI VS	// 0 //
325	WP(C)/0000154/2020	KANAKALATA SAHOO VS DIRECTOR OF MINES, ODISHA	M/S.RAJDEEP PRADHAN VS	// 0 //
326	WP(C)/0000155/2020	SUNANDA DASH VS THE MANAGING DIRECTOR, ODISHA FOREST DEVELOPMENT CORPORATION LTD.	M/S.H.N.MOHAPATRA VS	// 0 //
327	WP(C)/0000156/2020	STATE OF ODISHA VS PRAMOD KUMAR PANDA	ADDL.GOV.T.ADVOCATE VS	// 0 //
328	WP(C)/0000157/2020	SONAM BERLIA VS THE DIRECTOR GENERAL OF GOODS AND SERVICES TAX INTELLIGENCE, BBSR	M/S.BHABANI P.MOHANTY VS	// 0 //
329	WP(C)/0000158/2020	ANURAG SURI	M/S.BHABANI P.MOHANTY	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
330	WP(C)/0000159/2020	THE DIRECTOR GENERAL OF GOODS AND SERVICES TAX INTELLIGENCE, BBSR	M/S.S.K.SANGANERIA	//
		NIRMAL KUMAR BEHURIA	M/S.S.K.SANGANERIA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0000160/2020	M/S B.M.P. AND SONS CONSTRUCTIONS PVT.LIMITS	M.S.A.PATTNAIK	//
		VS	VS	0
		STATE OF ORISSA		//
332	WP(C)/0000161/2020	AJAYA KUMAR DASH	M/S.BIDYADHAR MANASINGH	//
		VS	VS	0
		THE STATE OF ORISSA		//
333	WP(C)/0000162/2020	PRADEEP KUMAR DAS	DEEPAK RANJAN SUNDARAY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0000163/2020	ANANGA KUMAR OTTA	M/S.SUSANTA KUMAR DASH	//
		VS	VS	0
		UNION OF INDIA		//
335	WP(C)/0000164/2020	BIJAY KUMAR SWAIN	M/S.SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0000165/2020	M/S.BINU INDUSRTRIES	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0000166/2020	DUSHMANTA SEN RAY	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0000167/2020	DUSHMANTA SEN RAY	PRAFULLA CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
339	WPCRL/0000001/2020	SHILPA SAHOO	DEVASHIS PANDA	//0
		VS	VS	0
		STATE OF ODISHA		//
340	ABLAPL/0000001/2020	RABINDRA SHAW@SA	B.S.DASPARIDA	SORO /204 /2019
		VS	VS	0

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FILING REPORT AS ON :02/01/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	ABLAPL/0000002/2020	STATE OF ODISHA SIBU ROUL@JANMEJAYA ROUL VS	AMULYA RATNA PANDA VS	// DHARMASALA /552 /2019 ()
342	ABLAPL/0000003/2020	STATE OF ODISHA SARASWATI DAS VS	SATYA NARAYAN MISHRA-4 VS	// BHADRAK RURAL /678 /2019 ()
343	ABLAPL/0000004/2020	STATE OF ODISHA SANTOSH PRADHAN VS	MANORANJAN ACHARYA VS	// NAYAGARH SADAR /12 /2017 ()
344	ABLAPL/0000005/2020	STATE OF ODISHA RANJIT MAITY VS	PRAVASH CH.JENA VS	// KAMARDA /122 /2019 ()
345	ABLAPL/0000006/2020	STATE OF ODISHA PRAKASH NAYAK VS	MAHES DAS VS	// AUL /218 /2015 ()
346	ABLAPL/0000007/2020	STATE OF ODISHA SK. EKRAM VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /246 /2019 ()
347	ABLAPL/0000008/2020	STATE OF ODISHA PRAPHULA DIGAL VS	ANIRUDHA DAS VS	// BALLIGUDA /132 /2018 ()
348	ABLAPL/0000009/2020	STATE OF ODISHA ASISH JOSHI VS	JAGABANDHU SAHU VS	// PADAMPUR /277 /2019 ()
349	ABLAPL/0000010/2020	STATE OF ODISHA DILIP SITHA VS	BISWARANJAN DALAI VS	// BANKI /14 /2017 ()
350	ABLAPL/0000011/2020	STATE OF ODISHA BIJAY KUMAR NAYAK VS	PRANAB KUMAR SAMANTRAY VS	// DHARMASALA /531 /2019 ()
351	ABLAPL/0000012/2020	STATE OF ODISHA BABAL MISHRA @ MANISH KUMAR MISHRA VS STATE OF ODISHA	UMAKANTA BARIK VS	// KESINGA /350 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	ABLAPL/0000013/2020	JAGADISH JOSHI VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /277 /2019 () //
353	ABLAPL/0000014/2020	GOURA CHANDRA PARIDA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	KHAIRA /270 /2019 () //
354	ABLAPL/0000015/2020	BISWARANJAN BISWAS VS STATE OF ODISHA	G.N.MISHRA VS	KALIMELA /210 /2019 () //
355	ABLAPL/0000016/2020	PRADEEP PARIDA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	ODAGAON /225 /2019 () //
356	ABLAPL/0000017/2020	SUNI @ SUNIL SETHI VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	ANGUL TOWN /626 /2019 () //
357	ABLAPL/0000018/2020	NARESH KUMAR SUBUDHI VS STATE OF ODISHA	B.S.DASPANDA VS	DASMANTAPUR /110 /2019 () //
358	ABLAPL/0000019/2020	SK.KAMAL UDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /366 /2019 () //
359	ABLAPL/0000020/2020	ANANTA KUMAR SAHOO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JANKIA P.S. /202 /2012 () //
360	ABLAPL/0000021/2020	RATHIA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /113 /2019 () //
361	ABLAPL/0000022/2020	SK.MUSTAFA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /366 /2019 () //
362	ABLAPL/0000023/2020	SAJAN KUMAR NAYAK VS STATE OF ODISHA	SAMVIT MOHANTY VS	LAXMISAGAR P.S. /364 /2019 () //
363	ABLAPL/0000024/2020	RAJU MAJHI	JAYANTA KU MAJHI	CHANDIPUR /107 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0000025/2020	KHUDIRAM TUDU	JAYANTA KU MAJHI	KHANTAPADA /391 /2019
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0000026/2020	BHASKAR JENA	JAYANTA KU MAJHI	SINGLA /205 /2019
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0000027/2020	NARAYAN MALLIK	JAYANTA KU MAJHI	SINGLA /51 /2019
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0000028/2020	PARSURAM BHAKTA	JAYANTA KU. MAJHI	BASTA /361 /2019
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0000029/2020	SUSANTA BHAKTA	JAYANTA KU. MAJHI	BASTA /361 /2019
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0000030/2020	LINGARAJ JALI	JYOTIRMAYA SAHOO	KHALLIKOTE /336 /2019
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0000031/2020	BABAL MISHRA @ MANISH KUMAR MISHRA	UMAKANTA BARIK	KESINGA /351 /2019
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0000032/2020	BRUSABA SAHU @ BRUSABHA SAHU @ BHUSABAN SAHU @ BRUSHABHA	SANKHARANANDA WARDHABHA	TITILAGARH /321 /2019
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0000033/2020	PURUSOTTAM PATI	S.K.NAYAK-2	BHADRAK TOWN /398 /2019
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0000034/2020	TIKINA CHHOTRAY @ TIKINA CHHOTARAY	JANGYA PRAKASH PARIDA	JODAPADAR /124 /2019
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0000035/2020	PRATAP KUMAR PARIDA	BIJAYA KUMAR PARIDA-2	INFOCITY PS /259 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0000036/2020	STATE OF ODISHA MADHAB ROUT VS	DIPTI RANJAN BHOKTA VS	// BHANJANAGAR /476 /2019 ()
376	ABLAPL/0000037/2020	STATE OF ODISHA BHARAT CHANDRA BARIK@ LIKUN VS	SATYA NARAYAN MISHRA-4 VS	// BONTH /158 /2019 ()
377	ABLAPL/0000038/2020	STATE OF ODISHA MANAS RANJAN PANDA VS	B.R.TRIPATHY VS	// MOHANA /76 /2019 ()
378	ABLAPL/0000039/2020	STATE OF ODISHA BISHNU CHARAN SAHU VS	ANIRUDHA DAS VS	// UDITNAGAR /267 /2019 ()
379	ABLAPL/0000040/2020	STATE OF ODISHA NAKULA DIGAL VS	ANIRUDHA DAS VS	// BALLIGUDA /132 /2018 ()
380	ABLAPL/0000041/2020	STATE OF ODISHA AMAR BALA VS	SACHIDANANDA PADHEE VS	// BARGARH /283 /2019 ()
381	ABLAPL/0000042/2020	STATE OF ODISHA BRUSABA SAHU BRUSABHA SAHU @ BHUBANESHWAR VS	SURYAKANTA @ WRISDIABHA VS	// TITILAGARH /319 /2019 ()
382	ABLAPL/0000043/2020	STATE OF ODISHA RAMA @ RAMACHANDRA SWAIN VS	BICHITRA NARAYANA SATAPATHY VS	// ERASAMA /217 /2019 ()
383	ABLAPL/0000044/2020	STATE OF ODISHA RABINDRA SAHOO VS	DEBARAJ MOHANTY VS	// TAISARA /195 /2019 ()
384	ABLAPL/0000045/2020	STATE OF ODISHA MANOJ DALAI @ DORA VS	SABYASACHI MISHRA VS	// JATNI P.S. /525 /2019 ()
385	ABLAPL/0000046/2020	STATE OF ODISHA RAMA @ RAMA CHANDRA PATTAYAT VS STATE OF ODISHA	UMAKANTA BARIK VS	// TALASARI MARINE /25 /2019 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0000047/2020	MEGHANANDA NAIK VS STATE OF ODISHA	AMIT KU. NATH VS	ANGUL TOWN /95 /2019 () //
387	ABLAPL/0000048/2020	TAPAS KUMAR BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	MANCHESWAR P.S. /619 /2019 () //
388	ABLAPL/0000049/2020	BABAJI SUTAR VS STATE OF ODISHA	DEEPAK KU. SAHOO VS	PATKURA /386 /2019 () //
389	ABLAPL/0000050/2020	GANGADHAR BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	MANCHESWAR P.S. /619 /2019 () //
390	ABLAPL/0000051/2020	BISWANATH NAYAK @ DHEDU VS STATE OF ODISHA	CHHERA RANJAN SATAPATHY VS	JAGATSINGPUR /218 /2017 () //
391	ABLAPL/0000052/2020	BRUSABA SAHU @ BRUSABHA SAHU @ BHUBANESWAR @ ODISHA VS STATE OF ODISHA	SARAT CHANDRA MISHRA VS	TITILAGARH /320 /2019 () //
392	ABLAPL/0000053/2020	GAYATRI SAHOO @ SAHU VS STATE OF ODISHA	SARAT CHANDRA MISHRA VS	CHANDAPUR /126 /2019 () //
393	ABLAPL/0000054/2020	MANAS KUMAR ACHARYA VS STATE OF ODISHA	JAYADEBA BEHERA VS	TOMANDO /154 /2019 () //
394	ABLAPL/0000055/2020	RAJANI @ RAJANI KANTA DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KAMARDA /130 /2019 () //
395	ABLAPL/0000056/2020	RAJESH HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	UMERKOTE /27 /2015 () //
396	ABLAPL/0000057/2020	PRASANTA DAS VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	LAXMISAGAR P.S. /270 /2018 () //
397	ABLAPL/0000058/2020	MANOJ KUMAR MUDULI	A.JENA	KANDARPUR /136 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0000059/2020	GITANJALI @ GITARANI MALLIK	NITYANANDA MOHAPATRA	SIMULIA /218 /2019
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0000060/2020	DEEPAK KUMAR PRAMANIK	A.JENA	CHOUDWAR /92 /2019
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0000061/2020	PRAPHULA DIGAL	ANIRUDHA DAS	DARINGBADI /114 /2018
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0000062/2020	JAYAPALAN.T.@ THALAN @ KADAM	J.N.PANDA	BHAWANIPATNA TOWN /336 /2019
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0000063/2020	BAIRAGI BHOI	BHABANI SHANKAR MISHRA	NIALI /310 /2019
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0000064/2020	RAJU LAL JAT @ RAJU JAT	SATYA RANJAN MULIA	HINDOL /102 /2019
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0000065/2020	TAPAN KUMAR BISWAL	SATYA RANJAN MULIA	HINDOL /102 /2019
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0000066/2020	KISHORE CHANDRA JENA	SATYA RANJAN MULIA	HINDOL /102 /2019
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0000067/2020	SAROJKANTA MALLICK	DEEPAK KU SAHOO	MARSHAGHAI /322 /2019
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0000068/2020	UCHHABA MALLIK	DEEPAK KU SAHOO	MARSHAGHAI /322 /2019
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0000069/2020	RAHIA MUNDEI	NIRANJAN PANDA	BOLAGARH P.S. /143 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0000070/2020	STATE OF ODISHA BABI @ GAGAN BIHARI SAHOO VS	SATYA RANJAN MULIA VS	// ANGUL TOWN /1070 /2019 ()
410	ABLAPL/0000071/2020	STATE OF ODISHA SANTOSH KUMAR PRADHAN VS	AKASH BHUYAN VS	// MAHANGA /249 /2019 ()
411	ABLAPL/0000072/2020	STATE OF ODISHA ASHOK PRAHARAJ VS	AKASH BHUYAN VS	// MAHANGA /249 /2019 ()
412	ABLAPL/0000073/2020	STATE OF ODISHA BABI @ GAGAN BIHARI SAHOO VS	SATYA RANJAN MULIA VS	// CHHENDIPADA /376 /2019 ()
413	ABLAPL/0000074/2020	STATE OF ODISHA NAUKLA DIGAL VS	ANIRUDHA DAS VS	// DARINGBADI /114 /2018 ()
414	ABLAPL/0000075/2020	STATE OF ODISHA BABURAM BEHERA VS	UDIT RANJAN JENA VS	// RAJNAGAR /234 /2019 ()
415	ABLAPL/0000076/2020	STATE OF ODISHA PRAPHULA DIGAL VS	ANIRUDHA DAS VS	// DARINGBADI /109 /2018 ()
416	ABLAPL/0000077/2020	STATE OF ODISHA FANI HATI VS	SUMANTA KUMAR NAYAK VS	// BHUBAN /58 /2019 ()
417	ABLAPL/0000078/2020	STATE OF ODISHA RANJIT KUMAR DASH VS	P.R.MISHRA VS	// SOSO /111 /2019 ()
418	ABLAPL/0000079/2020	STATE OF ODISHA SATYABRATA @ MITU SAHOO VS	A.K.SARANGI VS	// / /0 ()
419	ABLAPL/0000080/2020	STATE OF ODISHA SANIA @ NAUKLA DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	// DARINGBADI /109 /2018 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0000081/2020	DILLIP KUMAR JENA @ AJIA VS STATE OF ODISHA	A.PATTANAİK VS	RANPUR /287 /2019 () //
421	ABLAPL/0000082/2020	BABULI SING @ BHAGABAT SING VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	REMUNA /178 /2019 () //
422	ABLAPL/0000083/2020	SUBHRANSHU @ SUBHRANSU SEKHAR MAHAPATRA VS STATE OF ODISHA	SUBHANJADEO VS	/ /0 () //
423	ABLAPL/0000084/2020	SASMITA BEHERA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	MARSHAGHAI /323 /2019 () //
424	ABLAPL/0000085/2020	DALI @ SUJATA DEY VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /155 /2019 () //
425	ABLAPL/0000086/2020	SANTOSH PRASAD VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	BARGARH /515 /2019 () //
426	ABLAPL/0000087/2020	KESHAB SAHOO VS STATE OF ODISHA	CHAITANYA NAYAK VS	CHOUDWAR /533 /2019 () //
427	ABLAPL/0000088/2020	PRANATI MOHANTY VS STATE OF ODISHA	ATAL BIHARI MOHANTY VS	BOLANGIR TOWN /417 /2019 () //
428	WPC(OA)/0001424/2014	BASISTHA NAG VS STATE OF ODISHA	M/S.MANOJA KUMAR KHUNTIA VS	// () //
429	WPC(OAC)/0001120/2019	SURYA MADHABA PANIGRAHI VS STATE OF ODISHA	M/S.SASWAT DAS VS	// () //
430	WPC(OAC)/0001143/2019	RABINDRA KUMAR DUTTA VS STATE OF ODISHA	M/S.P.C.ACHARYA VS	// () //
431	WPC(OAC)/0001144/2019	ELLENA SENAPATI	M/S.P.C.ACHARYA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WPC(OAC)/0001147/2019	DILLIP KUMAR MOHANTY	M/S.P.C.ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WPC(OAC)/0001706/2015	BASISTHA NAG	M/S.MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WPC(OAC)/0001896/2017	REETARANI SAHU	M/S.MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WPC(OAC)/0002595/2014	BIRENDRA MOHAN PATTNAIK	M/S.MANOJA KUMAR KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :02/01/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2020 BLAPL/11089/2019	MUKTIKANTA SAMAL-MP	BIDYADHAR MANSINGH
2	1/2020 CMAPL/4/2020	PURNA CH.MOHANTY-MP	ADV.
3	1/2020 CMP/1/2020	RUPA BAI @ ROOP BAI-MP	V.NARASINGH
4	1/2020 CRLA/1/2020	BADAPUA@PRAKASH KUMAR JENA-MP	M/S.B.S.DASPARIDA
5	1/2020 CRLMC/4/2020	SUPARMA MANDAL-MP	JUGALA KISHORE PANDA
6	1/2020 CRLMP/4/2020	SURESH PRUSTY-MP	KARUNAKAR GAYA
7	1/2020 CRLREV/1/2020	AMIYA PRADHAN@AMIYA KU.PRADHAN-MP	M/S.B.S.DASPARIDA
8	1/2020 FAO/1/2020	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	V.NARASINGH
9	1/2020 JCRLA/87/2019	TULU@MUSUNGU MUNDA-MP	MR.CHITTA RANJAN SAHU
10	1/2020 MACA/2/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	V.NARASINGH
11	1/2020 MATA/2/2020	JOSHODAMANI SINGH@YASHODAMANI SINGH-MP	ARJUNA CHARAN BEHERA
12	1/2020 RPFAM/2/2020	SK.YAKUB-MP	RABINDRA KUMAR PRUSTY
13	1/2020 RSA/470/2016	RASA BIHARI PANDA-MP	M/S.BHAKTAHARI MOHANTY
14	1/2020 RVWPET/177/2016	DIVISIONAL MANAGER,NATIONAL INSURANCE CO.LTD.-MP	M/S.SAVITRI RATHO
15	1/2020 STREV/1/2020	STATE OF ODISHA-MP	MR.D.BEHERA (S.C.)(COMMERCIAL TAXES)
16	1/2020 TRP(C)/1/2020	KALYANI PATRA-MP	CHHITA RANJAN DASH
17	1/2020 WA/1/2020	M/S.ODISHA POWER TRANSMISSION CORPORATION LTD.-MP	DR.BHOJ KUMAR PATTANAIAK
18	1/2020 WPC(OAC)/1120/2019	SURYA MADHABA PANIGRAHI-MP	M/S.SASWAT DAS
19	2/2020 BLAPL/10818/2019	RAJ KISHORE SAGAR @ BULU-MP	DIGAMBAR SETHI
20	2/2020 CMP/3/2020	SANJUKTA SAHOO-MP	AMIT PRASAD BOSE
21	2/2020 CRLA/1/2020	BADAPUA@PRAKASH KUMAR JENA-MP	M/S.B.S.DASPARIDA
22	2/2020 CRLMC/6/2020	KAILASH CHANDRA PANDA-MP	SANJAY KUMAR PRADHAN
23	2/2020 CRLMP/5/2020	CHINMAYA PATRA-MP	SUSHANT KU.JOSHI
24	2/2020 CRLREV/2/2020	GURUDAS MAJUMDAR-MP	G.N.MISHRA
25	2/2020 MATA/2/2020	JOSHODAMANI SINGH@YASHODAMANI SINGH-MP	ARJUNA CHARAN BEHERA
26	2/2020	KHAGESWAR MAJHI-MP	M/S.NIHAR RANJAN ROUT

27	RSA/355/2017 2/2020	UNION OF INDIA.-MP	PRAVAT KUMAR PADHI
28	RVWPET/1/2020 2/2020	STATE OF ODISHA-MP	MR.D.BEHERA (S.C.)(COMMERCIAL TAXES)
29	STREV/1/2020 2/2020	CHAITANYA BHOI-MP	SAILABALA JENA
30	TRP(C)/2/2020 2/2020	M/S.ODISHA POWER TRANSMISSION CORPORATION LTD	MANOJ KUMAR PATTANAİK
31	WA/1/2020 3/2020	TAPASH KUMAR BEHERA-MP	LAKSHMAN MISHRA
32	CMP/5/2020 3/2020	DULAMANI GAHIR-MP	RAJENDRA KUMAR PRADHAN
33	CRLA/2/2020 3/2020	CHITTARANJAN JENA-MP	SIDHARTHA DAS
34	CRLMC/3358/2019 3/2020	GURUDAS MAJUMDAR-MP	G.N.MISHRA
35	CRLREV/2/2020 3/2020	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO	PRABHAKAR KUMAR MOHANTY
36	MACA/960/2019 3/2020	SAROJ KU.SAMAL-MP	RAJENDRA NATH ROUT
37	RPFAM/1/2020 3/2020	SK.PEERU-MP	M/S.N.P.PARIJA
38	RSA/280/2017 3/2020	UNION OF INDIA.-MP	PRAVAT KUMAR PADHI
39	RVWPET/1/2020 3/2020	PRAVASINI DAS-MP	SAMIR KU.MISHRA
40	TRP(C)/3/2020 3/2020	M.D.,O.F.D.C.LTD.-MP	SANTOSH KUMAR PATTANAİK
41	WA/3/2020 3/2020	RABINDRANATH SAHOO-MP	TRILOCHAN PANIGRAHI
42	WP(C)/26/2020 4/2020	RAMA CHANDRA BEHERA-MP	D.P.MOHANTY
43	CMP/6/2020 4/2020	DULAMANI GAHIR-MP	RAJENDRA KUMAR PRADHAN
44	CRLA/2/2020 4/2020	PABITRA MALLICK-MP	BAIJYANTI MOHANTY
45	CRLMC/9/2020 4/2020	GURUDAS MAJUMDAR-MP	G.N.MISHRA
46	CRLREV/2/2020 4/2020	NATIONAL INSURANCE CO. LTD.-MP	SABITA RANJAN PATTNAİK
47	MACA/4/2020 4/2020	MANOJ KU.PATNAİK-MP	M/S.SASHI BHUSAN DAS
48	RPFAM/251/2017 4/2020	SK.PEERU-MP	M/S.N.P.PARIJA
49	RSA/280/2017 4/2020	KRISHAN KU. AGRAWAL-MP	ANAM CHARAN PANDA
50	WA/5/2020 4/2020	THE SECRETARY TO GOVT.OF INDIA-MP	M/S.PRAVAT KUMAR PADHI
51	WP(C)/34/2020 4/2020	CHAKRADHAR SAHOO-MP	DEVASHIS PANDA
52	ABLAPL/19109/2019 5/2020	PURNA CHANDRA MALLICK-MP	KARUNAKAR GAYA
53	CRLA/4/2020 5/2020	NIHAR RANJAN PARIDA-MP	SUSANTA KUMAR DASH
54	CRLMC/13/2020 5/2020	K. RAJA ACHARY-MP	SANJAY KU. PRADHAN
55	CRLREV/3/2020 5/2020	NATIONAL INSURANCE CO.LTD.-MP	
56	MACA/658/2019 5/2020	SARADA PRASANNA MALLA-MP	M/S.B.S.RAYAGURU
57	RPFAM/3/2020 5/2020	NIRMALA DEVI-MP	M/S.SOUMENDRA PATTNAİK
	RSA/323/2017		

58	5/2020 WA/2/2020	STATE OF ODISHA-MP	A.G.A.
59	5/2020 ABLAPL/10461/2019	HEMANTA KU.SAHOO-MP	M/S PRABHAT KUMAR SAHOO,B.N. SWAIN,K.B. MOH.
60	6/2020 CRLA/4/2020	PURNA CHANDRA MALLICK-MP	KARUNAKAR GAYA
61	6/2020 CRLREV/122/2019	MITM,VDYA VIHAR,BBSR-MP	SANTANU KUMAR SARANGI
62	6/2020 RPFAM/4/2020	RAJESH KU.JENA-MP	M/S.P.C.MISHRA
63	6/2020 WA/6/2020	M/S. B.G. PHARMACEUTICALS LTD.-MP	BIGYAN KUMAR SHARMA
64	6/2020 WP(C)/34/2020	THE SECRETARY TO GOVT.OF INDIA-MP	M/S.PRAVAT KUMAR PADHI
65	7/2020 CRLA/6/2020	TUKUNA @ JIMUTA DAS-MP	ANIRUDHA DAS
66	7/2020 CRLREV/4/2020	PANCHANAN SAHOO-MP	PRASANTA KUMAR SAHOO
67	7/2020 RPFAM/4/2020	RAJESH KU.JENA-MP	M/S.P.C.MISHRA
68	7/2020 WA/7/2020	BOARD OF SECONDARY EDUCATION-MP	S.S.RAO
69	7/2020 WP(C)/42/2020	PRASANT KUMAR SAHOO-MP	M/S.SIDHARTHA DAS
70	7/2020 ABLAPL/17655/2019	DHRUBA CHARAN NAIK-MP	ANIRUDHA DAS
71	8/2020 CRLA/6/2020	TUKUNA @ JIMUTA DAS-MP	ANIRUDHA DAS
72	8/2020 WA/8/2020	BOARD OF SECONDARY EDUCATION,ORISSA-MP	S.S.RAO
73	9/2020 CRLA/8/2020	ASISH SAHU-MP	UDIT RANJAN JENA
74	9/2020 WA/9/2020	BOARD OF SECONDARY EDUCATION,ORISSA-MP	S.S.RAO
75	9/2020 WP(C)/47/2020	DR.AKHILESH SAMAL-MP	ALOK KUMAR MOHAPATRA
76	10/2020 CRLA/8/2020	ASISH SAHU-MP	UDIT RANJAN JENA
77	10/2020 WA/10/2020	Board Of Secondary Education-MP	S.S.RAO
78	10/2020 WP(C)/48/2020	DR.JYOTSNA PADHAN-MP	ALOK KUMAR MOHAPATRA
79	11/2020 CRLA/703/2017	K.HEMANTA DORA-MP	M/S.SUBASH CH MOHANTY
80	11/2020 WA/11/2020	BOARD OF SECONDARY EDUCATION-MP	M/S.S.S.RAO
81	11/2020 WP(C)/49/2020	DR.SUBHRANSU SEKHAR BEHERA-MP	ALOK KUMAR MOHAPATRA
82	12/2020 CRLA/9/2020	RINKU @ LINKAN @ SUBHRANSU SEKHAR SUKLA-MP	ANIRUDHA DAS
83	12/2020 WA/12/2020	BOARD OF SECONDARY EDUCATION,ODISHA-MP	M/S.S.S.RAO
84	13/2020 CRLA/9/2020	RINKU @ LINKAN @ SUBHRANSU SEKHAR SUKLA-MP	ANIRUDHA DAS
85	13/2020 WA/13/2020	BOARD OF SECONDARY EDUCATION-MP	M/S.S.S.RAO
86	13/2020 WP(C)/27231/2013	PRAVAKAR DASH-MP	M/S.SIDHARTH SANKAR MOHAP
87	14/2020 WA/14/2020	BOARD OF SECONDARY EDUCATION-MP	M/S.S.S.RAO
88	20/2020 WP(C)/85/2020	APOLLO HOSPITALS ENTERPRISE LTD.-MP	M/S.G.N.MISHRA
89	21/2020	SANJUKTA MALIK-MP	M/S.A.PATTANAIAK

90	WP(C)/87/2020 22/2020	GANGA NARAYAN RATH-MP	M/S.DHULIRAM PATTANAYAK
91	WP(C)/88/2020 23/2020	JYOTIRMA YEE SAHU-MP	M/S. D.P.MOHANTY
92	WP(C)/104/2020 24/2020	AJAYA KUMAR SETHI-MP	M/S.SOUBHAGYA KUMAR DASH
93	WP(C)/111/2020 25/2020	PARTHA SARATHI BISWAL-MP	SUPRIYA PATRA
94	WP(C)/112/2020 26/2020	SONALI BISWAL-MP	SUPRIYA PATRA
95	WP(C)/113/2020 27/2020	RADHA SHYAM MOHAPATRA-MP	M/S.AJAYA KR.PRADHAN
96	WP(C)/114/2020 28/2020	NARENDRA KUMAR ROUT-MP	SOUBHAGYA KUMAR DASH
97	WP(C)/115/2020 29/2020	MANU NAYAK-MP	M/S. SUMIT LAL
98	WP(C)/116/2020 30/2020	LAXMIKANTA MAHANATY-MP	SOUBHAGYA KUMAR DASH
99	WP(C)/117/2020 31/2020	BIMBADHAR SAMAL-MP	M/S.GOPAL KRUSHNA MOHANTY
100	WP(C)/124/2020 32/2020	MAA HINGULA TRANSPORT CO.-MP	TAPESH ROY
101	WP(C)/130/2020 33/2020	RATIKANTA BEHERA-MP	M/S.PRAFULLA KUMAR RATH
102	WP(C)/136/2020 34/2020	MANABHANJAN NAIK-MP	M/S.SUBHRANSU BHUSAN MOHANTY
103	WP(C)/21715/2019 35/2020	SARADA PR.MOHANTY-MP	AMIT PRASAD BOSE
104	WP(C)/27343/2019 36/2020	BIMAL SINGH-MP	AMIT PRASAD BOSE
105	WP(C)/27339/2019 37/2020	HARAPRIYA MISHRA-MP	M/S.SURYAKANTA PRADHAN
106	WP(C)/137/2020 38/2020	HARAPRIYA MISHRA-MP	M/S.SURYAKANTA PRADHAN
107	WP(C)/137/2020 39/2020	SUSANTA NAYAK-MP	AMIT PRASAD BOSE
108	WP(C)/27349/2019 40/2020	YASODHARA MOHANTA-MP	M/S.SAMEER KU. DAS
109	WP(C)/19096/2019 41/2020	SANTOSH KUMAR SADANGI-MP	M/S.ANJAN KUMAR BISWAL
110	WP(C)/138/2020 42/2020	PRSANNA KU.KHUNTIA-MP	A.K.MOHANTY B
111	WP(C)/2197/2013 44/2020	SAMARENDRA PATI-MP	M/S.SATYABRATA MOHANTY
112	WP(C)/141/2020 45/2020	GADADHAR MAJHI-MP	M/S.BIKRAM CH.GHADEI
113	WP(C)/143/2020 46/2020	M/S.SAIYED SALMAN-MP	SUKATA KUMAR DALAI
114	WP(C)/144/2020 47/2020	LACHAMANI ADA-MP	M/S.BIKRAM CH.GHADEI
115	WP(C)/145/2020 48/2020	AMRITA SAHU-MP	M/S.SANTOSH KUMAR NANDA
116	WP(C)/27972/2019 49/2020	AMRITA SAHU-MP	M/S.SATYA RANJAN PATI
117	WP(C)/27972/2019 50/2020	SUNANDA DASH-MP	M/S.H.N.MOHAPATRA
118	WP(C)/155/2020 51/2020	SONAM BERLIA-MP	M/S.BHABANI P.MOHANTY
119	WP(C)/157/2020 52/2020	ANURAG SURI-MP	M/S.BHABANI P.MOHANTY
120	WP(C)/158/2020 53/2020	NIRMAL KUMAR BEHURIA-MP	M/S.S.K.SANGANERIA
	WP(C)/159/2020		

121	54/2020 WP(C)/161/2020	AJAYA KUMAR DASH-MP	M/S.BIDYADHAR MANASINGH
122	55/2020 WP(C)/162/2020	PRADEEP KUMAR DAS-MP	DEEPAK RANJAN SUNDARAY
123	56/2020 WP(C)/165/2020	M/S.BINU INDUSRTRIES-MP	SOUMYA MISHRA
124	1/2020 OJC/14939/1998	BHARAT HEAVY ELEC.-MP	
125	1/2020 WP(C)/21336/2018	PITABAS DIGAL-MP	
126	1/2020 ABLAPL/17610/2019	SANTOSH NAYAK-MP	
127	2/2020 FAO/419/2019	STATE OF ODISHA-MP	
128	2/2020 MACA/892/2012	NAMIR KU.DUTTA-MP	NIRANJAN SINGH (1)
129	2/2020 OJC/12087/1998	M/S.MUKAND LTD.-MP	
130	2/2020 WP(C)/9410/2009	SUJIT KU.PRADHAN-MP	BHARATI DASH
131	2/2020 ABLAPL/16573/2019	DHIRENDRA MAJHI-MP	
132	3/2020 FAO/354/2019	PABITRA MOHAN SAHANI-MP	
133	3/2020 OJC/4176/1996	HABIB-MP	
134	3/2020 ABLAPL/11065/2019	SK.AMAZAD-MP	
135	4/2020 OJC/12414/1997	PARADEEP PHOSPHATES-MP	
136	5/2020 OJC/12415/1997	M/S.PARADIP P. LTD.-MP	
137	5/2020 WP(C)/26973/2019	SNEHALATA HOTA-MP	
138	6/2020 OJC/12085/1998	M/S.MUKAND LTD.-MP	
139	6/2020 ABLAPL/11098/2019	SADAM @ MD. SADAM HUSSAIN-MP	
140	8/2020 WP(C)/24128/2019	NAKULA PRADHAN-MP	
141	8/2020 ABLAPL/17618/2019	SUDAM NAIK-MP	
142	9/2020 ABLAPL/9367/2019	BIKASH MALLIK-MP	
143	10/2020 ABLAPL/12678/2018	KANHU PRASAD MISAL-MP	PRASANTA KU.SAHOO
144	12/2020 WP(C)/11707/2006	NIRMAL KU.DAS-MP	
145	14/2020 WP(C)/23500/2019	TRILOCHAN PANDA-MP	
146	15/2020 WP(C)/25330/2019	SAROJ KUMAR MISHRA-MP	
147	16/2020 WP(C)/25331/2019	NIRANJAN CHAND-MP	
148	17/2020 WP(C)/25350/2019	DILLIP KU.MOHANTY-MP	
149	18/2020 WP(C)/25353/2019	RAMESH CHANDRA BEHERA-MP	
150	19/2020 WP(C)/25358/2019	PRASANNA KU.PATRA-MP	
151	43/2020 WP(C)/10845/2019	AMITA KAR-MP	